

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 30760/2012

RAGHBIR SINGH &amp; ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.  
(with office report)

Respondent(s)

Date : 02/01/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Deepak Goel, Adv.

For Respondent(s) Dr. Kailash Chand, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioners has filed proof after serving copy of pleadings to the Standing Counsel for State of Haryana who is appearing for respondent No.1. Hence service is deemed complete.

Ld. Counsel for the respondent Nos.2,3 and 4 have failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on the other respondents but no one has entered appearance on their behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)  
Registrar